

20) 30/9/99

M. S.P. Kulkarni, Counsel
for the applicant. M. V.S.
Masurkar, Counsel for the
respondents.

On the submission made
by the Applicant's Counsel
for permission to withdraw
the O.A., the O.A. is permitted
to be withdrawn. No order
as to costs.

90:


(C.R.G. Vaidyanatha)
V.C.

H.

Order/Judgement despatched
to Appellant/Respondent(s)
on 12/10/99

22/10